

DIVISION BENCH

ITEM NO. 124

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

CP No.(IB)416/ALD/2018

CORAM:

1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th  
SEPTEMBER, 2022, 2:30 PM

NAME OF THE COMPANY	KAMLA DEVI V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD
UNDER SECTION	9 IBC

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING :**

Sh. Sagar Mehrotra alongwith Sh. Avneesh Garg, Sh. Ankit Kohli, Advs.

: *For the petitioner/operational creditor*

Mrs. Sadapurna Mukherjee alongwith Shivkrit Rai, Advs.

: *For the respondent/corporate debtor*

**ORDER**

Learned counsel for the parties are present.

Learned counsel for parties are directed to file common short written submissions within one week by exchanging the copies with each other and highlight any special case if they wish to do the same.

Learned counsel for the parties are directed to send the hard copy of the short written submission to the NCLT, Chandigarh Bench within one week so that arguments can be heard effectively.

List this matter on 16<sup>th</sup> November, 2022.

—Sd—

(Subrata Kumar Dash)  
Member (Technical)

—Sd—

(Harnam Singh Thakur)  
Member (Judicial)

27<sup>th</sup> September, 2022

Md. Zaid  
(Stenographer)